

FORM A
PUBLIC ANNOUNCEMENT
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF
Classic Bottle Caps Private Limited

RELEVANT PARTICULARS		
1	Name Of Corporate Debtor	Classic Bottle Caps Pvt. Ltd.
2	Date of incorporation of corporate debtor	13 th April, 2000
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Delhi.
4	Corporate Identity Number / Limited Liability Identification Number of corporate debtor	U25209DL2000PTC105213
5	Address of the registered office and principal office (if any) of corporate debtor Address other than R/o where all or any books of accounts and papers are maintained	Registered Office E,14/B,1 Extension, Mohan co-operative Industrial Estate, New Delhi DL 110044 IN
6	Insolvency commencement date in respect of Corporate debtor	Date of Order February 13, 2020 Date of Intimation to IRP February 28, 2020
7	Estimated date of closure of insolvency resolution process	180 days from the Insolvency Commencement date i.e August 10, 2020
8	Name and the registration number of the insolvency professional acting as Interim Resolution Professional	Mr. Rattan Chaudhry Reg No: IBBI/IPA-002/IP-N00325/2017-18/10930
9	Address and email of the Interim Resolution Professional, as registered with the Board.	Address: F-86, Tekhand New Delhi-110020. Email: rattan_chaudhry@yahoo.co.in
10	Address and email to be used for correspondence with the Interim Resolution Professional	Address for submitting Claims: F-86, Tekhand New Delhi, 110020 Project specific Email ID : clrpclassicbottle@gmail.com
11	Last date for submission of claims	March 13, 2020
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link for downloading claim forms: www.ibbi.gov.in/downloadform.html (b) Not Applicable

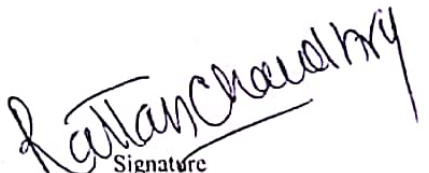
Notice is hereby given that the National Company Law Tribunal New Delhi has ordered the commencement of a Corporate Insolvency Resolution Process (CIRP) against the M/s. Classic Bottle Caps Pvt. Ltd. on February 13, 2020 vide order no. (IB)-2144(ND)2019

The creditors of the M/s. Classic Bottle Caps Pvt. Ltd. are hereby called upon to submit their claims with proof on or before March 14, 2020, to the Interim Resolution Professional at the address mentioned against item 10.

The Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: March 02, 2020
Place: New Delhi


Signature
Rattan Chaudhry
Interim Resolution Professional
Reg No. IBBI/IPA-002/IP-N00325/2017-18/10930